Annexure – 3

Name of the corporate debtor - Shree Vaishanavi Ispat Limited; Date of commencement of CIRP: 14.10.2026 (The IRP became aware of the Order on 16.10.2026);
List of creditors as on: 09.11.2026

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guar antee	Whether related party?	% of voting share in CoC					
1	Anvil Ore India Pvt. Ltd.	30.10.2026	306,024,288	306,024,288	Secured	306,024,288	0	No	48.45	0	0	0	0	The claim of Rs. 30,60,24,288/- has been admitted in full, based on the records and information presently available and provided by the creditor. The admitted claim shall, however, remain subject to further verification and reconciliation upon receipt of relevant records from the Corporate Debtor and may be revised, if required, in accordance with applicable law.